

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH

CORAM:

(IB)-869(ND)2018

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2018.

NAME OF THE COMPANY: M/s. Brad Realty Pvt. Ltd. V/s. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 2<sup>nd</sup> of August, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed. Dasti.

-sd-

(Deepa Krishan)  
Member (T)

-sd-

(Ina Malhotra)  
Member (J)